(d) whether in view of the fact that as some of these PSUs are in various stages of disinvestment, Government proposes to go slow in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI KATHIRIA): (a) to (c) Yes, Sir. The 29 posts of Chief Executives which were lying vacant on 31.3.2001 included the posts in Petrofils Cooperative Ltd and Lubrizol India Ltd. which are no longer PSUs. Of the remaining 27, five have since been filled up, appointees are to join in 2 cases, selection has been made by PESB in 8 cases, deputation is considered in 3 cases and 5 posts are kept in abeyance due to proposals for winding up/forming JV, etc. Filling up of Board level vacancies is a continuous process.

(d) There is no general policy decision in the matter.

Submission of report by BIFR on BOGL, Durgapur

- 64. SHRI JIBON ROY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that operating agency appointed by BIFR for BOGL, Durgapur submitted its viability report before BIFR and Government; and
- (b) if so, when and steps taken by Government to bring the solitary industry in India producing 'eye glass filament* out of the wood?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI KATHIRIA): (a) and (b) Yes Sir, the report was received in the last week of April, 2001. The viability report provides for, *interalia*, cash infusion and financial restructuring of the company by the Government of India. However, the final decision on the revivability of the company rests with the BIFR.